

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Final Phase of Induction Course for the newly appointed Civil Judges Class II from 2017 Batch (I Batch)

(23.10.2017 to 17.11.2017)

(First Week – 23.10.2017 to 28.10.2017)

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.15 am	SESSION – III 11.30 am to 12.30 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm	SESSION – VII 5.00 pm to 5.30 pm
23.10.2017 (Monday)	Inauguration of the Course – By Officers of the Academy	Brief overview of the training programme & Sharing of the views of the participants feedback and expectations from the training – By Officers of MPSJA	Jurisdictional competence of Civil Judge – By Shri Zakir Hussain, II ADJ, Jora, Morena	Interaction on Scrutiny of Plaint – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on law relating Parties to the suit – By Ms. Swati Bajaj, O.S.D., MPSJA	Discussion of Section 10 & 11 of CPC – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA <i>(Distribution of exercise relating to O. 9 R. 7 CPC) To be submitted on 24.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation Group I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
24.10.2017 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Nazarat Section – By Group I Moderated By Ms. Swati Bajaj, O.S.D., MPSJA	Presentation on Copying Section – By Group II Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Presentation on Malkhana – By Group III Moderated By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on Record Room – By Group IV Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on law relating to estoppel – By Sanjeev Kalgaonkar, Director, MPSJA <i>(Distribution of exercise on Order 1 Rule 10 CPC) To be submitted on 25.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation Group I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
25.10.2017 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Order 5 and Service of summons in civil cases – By Group IV Moderated By Shri S. N. Khare, Former District Judge	Presentation on Order 9, restoration of proceedings and suits – By Group III Moderated By Sanjeev Kalgaonkar, Director, MPSJA	Judgment writing – Criminal – By Hon'ble Shri Justice N.K. Gupta, Lokayukta,	Presentation on <i>ex parte</i> decrees and setting aside of ex parte decrees – By Group II Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on issues relating to Madhya Pradesh Land Revenue code, 1959 – By Shri Vidhan Maheshwari, Assistant Director, MPSJA <i>(Distribution of exercise on Order 23 Rule 3 CPC) To be submitted on 26.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation Group I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.15 am	SESSION – III 11.30 am to 12.30 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm	SESSION – VI 5.00 pm to 5.30 pm
26.10.2017 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Order 1 Rule 10 and Order 22 Rule 10 CPC – By Group I Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Presentation on Order 22 Rules 5 and 9 CPC – By Group II Moderated By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on Order 23 Rule 1 CPC – By Group III Moderated By Ms. Swati Bajaj, O.S.D., MPSJA	Discussion on issues relating to partition and partition decree – By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on exercise under Order 9 CPC – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise on O.26 R. 9 CPC) To be submitted on 27.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation Group I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
27.10.2017 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Order 23 Rule 3 CPC – By Group I Moderated By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on Section 47 CPC – By Group III Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Presentation on Order 26 Rule 9 and Order 39 Rule 7 CPC – By Group IV Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on issues relating to marking and proof of documents in civil cases – By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on exercise under Order 23 Rule 3 CPC – By Shri Samresh Singh, Dy. Director, MPSJA <i>(Distribution of exercise on section 47 CPC) To be submitted on 28.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation Group I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
28.10.2017 (Saturday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Order 11 & 12 CPC – By Group IV Moderated By Shri S. N. Khare, Former District Judge	Presentation on Sections 60 to 64 and Order 21 Rule 58 CPC – By Group I Moderated By Officers of the Academy	Presentation on Order 21 Rules 97 to 106 CPC – By Group II Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Stress management (Contd...) – By Dr. Rishi Tiwari, Chennai	Stress management – By Dr. Rishi Tiwari, Chennai <i>(Distribution of exercise on registration of plaint after enquiry in indigence) To be submitted on 30.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation Group I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj

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(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Final Phase of Induction Course for the newly appointed Civil Judges Class II from 2017 Batch (I Batch)
(23.10.2017 to 17.11.2017)

(Second Week – 30.10.2017 to 03.11.2017)

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.15 am	SESSION – III 11.30 am to 12.30 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm	SESSION – VI 5.00 pm to 5.30 pm
30.10.2017 (Monday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Discussion and Presentation on Problem distributed under Court Fees Act, 1870 and Suits Valuation – By All Groups Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion and Presentation on Problem distributed under Court Fees Act, 1870 and Suits Valuation – By All Groups Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Presentation on Section 35 of Court Fees Act, 1870 – By Group I Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on – Exercise related to Order 26 Rule 9 CPC – By Shri Samresh Singh, Dy. Director, MPSJA	Discussion on – Exercise under Order 1 Rule 10 CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise on ex parte Injunction) <i>To be submitted on 31.10.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
31.10.2017 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Section 80(2), Order 39 Rule 3 CPC and Section 401 of M. P. Municipal Corporation Act, 1956 – By Group III Moderated By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on Order 33 CPC – By Group I Moderated By Ms. Swati Bajaj, O.S.D., MPSJA	Presentation on Order 20 Rule 18 & Section 54 CPC with reference to partition of revenue paying land – By Group II Moderated By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on – Exercise under section 47 of CPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on – Exercise related to registration of plaint and enquiring indigence – By Shri Samresh Singh, Dy. Director, MPSJA (Distribution of exercise on Section 11 CPC) <i>To be submitted on 01.11.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Sanjeev Kalgaonkar II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
01.11.2017 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on Order 39 Rules 1 and 2 – By Group II Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Presentation on – Sections 38 to 42 of Specific Relief Act, 1963 and Section 151 of CPC – By Group III Moderated By Sanjeev Kalgaonkar, Director, MPSJA	Presentation on – Registration Act, 1908 – By Group IV Moderated By Sanjeev Kalgaonkar, Director, MPSJA	Open interactive session on Hindu Law – By Sanjeev Kalgaonkar, Director, MPSJA	Exercise on – <i>ex parte</i> mandatory injunction – By Shri Vidhan Maheshwari, Assistant Director, MPSJA (Distribution of exercise on judgement on Specific Relief Act, 1963) <i>To be submitted on 02.11.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Sanjeev Kalgaonkar II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.15 am	SESSION – III 11.30 am to 12.30 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm	SESSION – VI 5.00 pm to 5.30 pm
02.11.2017 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Sections 16 to 20 Specific Relief Act, 1963 – By Group I Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Presentation on – Interest & cost – By Group III Moderated By Ms. Swati Bajaj, O.S.D., MPSJA	Presentation on – Will, Proof of Execution – By Group II Moderated By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Open interactive session on Specific Relief Act, 1963 – By Officers of the Academy	Discussion on – Exercise relating to Section 11 CPC – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise on application under section 13(2) and 13(6) M.P. A.C.A.)</i> <i>To be submitted on 03.11.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Sanjeev Kalgaonkar II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
03.11.2017 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Stamp Act, 1899 – By Group I Moderated By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Presentation on – Issues and proof of specific performance of contract – By Group IV Moderated By Ms. Swati Bajaj, O.S.D., MPSJA	Court management – Lessons for Judges – By Shri Vijay Chandra, Registrar-cum-Secretary, HCLSC, Jabalpur	Discussion on – Exercise of Judgment on Specific Relief Act, 1963 – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Open interactive session – By Officers of the Academy <i>(Distribution of exercise on Judgment on M.P. Accommodation Control Act, 1961)</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
04.11.2017 (Saturday)	HOLIDAY ON OCCASION OF GURU NANAK JAYANTI						

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Schedule of the Final Phase of Induction Course for the newly appointed Civil Judges Class II from 2017 Batch (I Batch)

(23.10.2017 to 17.11.2017)

(Third Week – 06.11.2017 to 11.11.2017)

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.15 am	SESSION – III 11.30 am to 12.30 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm	SESSION – VI 5.00 pm to 5.30 pm
06.11.2017 (Monday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Police remand – By Group III Moderated By – By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on – Judicial Remand and Section 309 (Examination of witnesses in absence of accused in custody) – By Group II Moderated By – By Ms. Swati Bajaj, O.S.D., MPSJA	Presentation on – Cognizance on Police Report – By Group IV Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Presentation on – Cognizance on Private Complaint – By Group I Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on – Exercise relating to Section 13(2) and 13(6) of Accommodation Control Act, 1961 – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise on Police Remand) To be submitted on 07.11.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
07.11.2017 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Discharge with reference to Sections 239, 245 & Stoppage of criminal proceedings u/s 258 CrPC in case of death of accused – By Group II Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Presentation on – Section 27 Evidence Act – By Group III Moderated By – By Sanjeev Kalgaonkar, Director, MPSJA	Presentation on – Framing of charge – By Group I Moderated By – By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on – Bail (Grant & Cancellation) – By Group IV Moderated By – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on – Examination of accused u/s 313 CrPC and its evidentiary value – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise on bail and cancellation of bail) To be submitted on 08.11.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
08.11.2017 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Recording of Evidence (Sections 135 to 144 Evidence Act, 1872) – By Group I Moderated By – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Presentation on – Recording of Evidence (Sections 145 to 165, Evidence Act, 1872) – By Group II Moderated By – By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on – General precautions regarding recording of evidence – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on – Exercise relating to Judgment on M.P. Accommodation Control Act, 1961 – By Shri Samresh Singh, Dy. Director, MPSJA	Discussion on – Exercise relating to order on police remand – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise relating to judgment writing (criminal-1)) To be submitted on 10.11.2017 at 10.00 am</i>	Guidance by the faculty to participants on next day's presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj

DATE/ DAY	SESSION – I 10.00 am to 10.15 am	SESSION – II 10.15 am to 11.15 am	SESSION – III 11.30 am to 12.30 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm	SESSION – VI 5.00 pm to 5.30 pm
09.11.2017 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Presentation on – Release of property (Pre-trial & Post-trial) – By Group IV Moderated By – By Shri Samresh Singh, Dy. Director, MPSJA	Presentation on – Release of property under Special Acts (Excise, Forest, Essential Commodities Act, Govansh Pratishedh Adhiniyam etc.) – By Group III Moderated By – By Shri Samresh Singh, Dy. Director, MPSJA	Discussion on – Prevention of Food Adulteration Act, 1954 (Contd....) – By Shri Dharmendra K. Singh, Chief Judicial Magistrate, Rewa	Discussion on – Prevention of Food Adulteration Act, 1954 – By Shri Dharmendra K. Singh, Chief Judicial Magistrate, Rewa	Discussion on – Exercise relating to bail and cancellation of bail – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on – Judgments & Orders submitted by participants – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
10.11.2017 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Procedure in criminal case relating to person of unsound mind – By Shri Anil Verma, District Judge (Vig), High Court Of M.P., Indore Zone	Sensitization on – Juvenile Justice (Care & Protection of Children) Act, 2015 (Contd....) – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Sensitization on – Juvenile Justice (Care & Protection of Children) Act, 2015 – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Open interactive session on – Negotiable Instruments Act, 1881 (Contd....) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Open interactive session on – Negotiable Instruments Act, 1881 – By Shri Vidhan Maheshwari, Assistant Director, MPSJA <i>(Distribution of exercise relating to judgment writing (criminal-II))</i> <i>To be submitted on 13.11.2017 at 10.00 am</i>	Discussion on – Judgments & Orders submitted by participants – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj
11.11.2017 (Saturday)	Necessity of evolving a Swadeshi System of Administration in Justice – By Hon'bel Shri Justice, Rama Jois, Former Chief Justice of Punjab & Haryana High Court & Former Governor of Jharkhand & Bihar <i>(From 10.00 a.m. onwards)</i>					Common mistakes in criminal trial & court functioning – By Shri Anil Verma, District Judge (Vig), High Court Of M.P., Indore Zone	Guidance by the faculty to participants on next day's presentation – By I. Shri Awdhesh Kumar Gupta II. Shri Samresh Singh Kushwaha III. Shri Vidhan Maheshwari IV. Sushri Swati Bajaj

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